

GOVERNMENT OF INDIA  
MINISTRY OF EXTERNAL AFFAIRS

**LOK SABHA**  
**UNSTARRED QUESTION NO.2601**  
TO BE ANSWERED ON 03.01.2018

**REPATRIATION OF PRISONERS**

**2601. SHRI NINONG ERING:  
SHRI KALIKESH N. SINGH DEO:  
SHRI A.P. JITHENDER REDDY:**

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the details of Indian nationals (convicts and under-trials) lodged in foreign countries prisons, domicile, sex, offence and category-wise;
- (b) the total number of applications for repatriation received and total the total number of Indian nationals repatriated from foreign prisons since the enactment of the Repatriation of Prisoners Act in 2003;
- (c) the number of countries with which India has bilateral agreements in regard to repatriation of prisoners;
- (d) the details of the inter-ministerial process of interaction between different Ministries and Departments; and
- (e) the details of the average time taken to process such repatriation requests?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS  
(SHRI M. J. AKBAR)

(a) As per the information available with the Ministry, the number of Indian prisoners in foreign jail is 7985 as of 28.12.2017. Detailed country-wise list is given at Annexure. Due to strong privacy laws prevailing in many countries, the local authorities do not share information on prisoners unless the person concerned consents to the disclosure of such information. Even countries which share information, do not generally provide the detailed information about the Indians who have been imprisoned.

(b) After the enactment of the Repatriation of Prisoners Act in 2003, 170 applications for repatriation have been received and 62 Indian prisoners have been repatriated from foreign prisons.

(c) So far, India has signed bilateral agreements with 30 countries. Besides this, India has acceded to the Inter American Convention, by virtue of which, India can receive and send requests to the member countries as well as those countries who have signed/ratified the Inter American Convention.

(d) & (e) In the process of repatriation, mainly two Ministries of the Government of India are involved i.e. Ministry of External Affairs (Consular, Passport & Visa Division) through its Missions and Posts abroad and the Ministry of Home Affairs (Centre-State Division).

The processing of cases of transfer of prisoners involves steps like nationality verification, security clearance, views of Narcotic Control Bureau, if drug trafficking is involved, identification of prison by the State/Union Territory Government, completion of documents process by the India/foreign Mission concerned and consent of the transferring/receiving Governments. Time taken to process an application for transfer depends on the completion of necessary formalities and documents by the concerned agencies and State/ Union Territory Governments.

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S. No.	Country	Number of Prisoners	Details of Indian nationals lodged in foreign prisons (As per information received from our Missions/Posts abroad)		
			Domicile-wise	Sex-wise	Offence-wise
1	Armenia	1	Details not provided	1 - Male	Details not provided
2	Austria	5	5-Punjab	5 - Male	Murder
3	Australia	70	Details not provided	70 -Male	Sexual assault, murder, unlawful wounding, attempt to murder, road accident offence
4	Azerbaijan	3	3-Punjab	Details not provided	Possession of narcotics
5	Bahrain	77	Details not provided	74 - Male 3 - Female	Theft, accepting bribes, financial fraud, consumption of alcoholic drinks
6	Belarus	1	1 - Punjab	1 - Male	Crossing into Poland illegally
7	Bangladesh	19	11 - West Bengal 2 - Tripura 2- Manipur 2 - Meghalaya 1 - Assam 1 - Delhi	17 - Male 2 - Female	Narcotic act, arms act, murder case, explosive act, control of entry
8	Belgium	19	Details not provided	Details not provided	Human trafficking
9	Bhutan	53	36 - West Bengal 16- Assam 1- Tamil Nadu	11 - Male	Drugs, burglary, robbery, counterfeiting, auto stripping
10	Brunei	1	1 - Tamil Nadu	1 - Male	Murder charge
11	Cambodia	6	1 - J&K 1-Punjab 1-Kerala 2- Gujarat 1- Tamil Nadu	6 - Male	Drug trafficking
12	Canada	70	Details not provided	Details not provided	Murder, assault with a weapon, manslaughter, sexual interference and laundering precedes of crime
13	China	29	Details not provided	26 - Male 3 - Female	drugs smuggling, intentional injury causing death, smuggling import and export of goods, illegal cross border, embezzlement, rape, fake documentation, theft
14	Colombia	5	1 - Assam 3 - Punjab, 1 - Gujarat	5 - Male	Possession of fake documents, drug trafficking
15	Cuba	1	Details not provided	1 - Male	Corruption of minors and drug trafficking
16	Cyprus	6	Details not provided	5 - Male 1 - Female	Premeditated murder, circulation of false document, illegal employment

17	Denmark	7	Details not provided	7 - Male	Details not provided
18	Egypt	3	1 - Gujarat 2-Andhra Pradesh	3 - Male	Drugs trafficking
19	Ethiopia	5	2 - Rajasthan 2 - Tamil Nadu 1 - Kerala	5 - Male	Financial fraud
20	Djibouti	1	Details not provided	Details not provided	Details not provided
21	Fiji	2	2 - Punjab	1 - Male 1 - Female	Drugs and passport related
22	Finland	1	Details not provided	1 - Male	Rape case
23	France	37	Details not provided	Details not provided	Details not provided
24	Germany	52	Details not provided	Details not provided	Details not provided
25	Ghana	3	Details not provided	Details not provided	Details not provided
26	Greece	17	Details not provided	Details not provided	Details not provided
27	Guatemala	3	Details not provided	3 - Male	Details not provided
28	Indonesia	28	Details not provided	26 - Male 2 - Female	Immigration violation, misuse of stay permit, drug trafficking, fake documents
29	Iran	38	Details not provided	38 - Male	Diesel smuggling, illegal entry into Iranian waters
30	Iraq	10	5- Telangana 3- Bihar 1- Jammu & Kashmir 1- Uttar Pradesh	10 - Male	Human trafficking and overstaying without valid documents
31	Ireland	3	Details not provided	Details not provided	Details not provided
32	Israel	7	Details not provided	5 - Kerala 1 - Maharashtra 1 - Karnataka	Details not provided
33	Italy	79	Details not provided	78 -Male 1 - Female	Details not provided
34	Japan	6	2 - Kerala 1 -Punjab 1 -Uttarakhand 1 - Uttar Pradesh 1 - Maharashtra	6 - Male	Robbery and murder, violation of customs law, narcotics trafficking
35	Jordan	2	1 - Chhattisgarh 1- Chhattisgarh	2 - Male	Theft

36	Korea (Republic of)	2	1 - West Bengal 1 -Kerala	2 - Male	Violation of Unfair Competition, Prevention and Trade Secret Protection Act, Drug dealing
37	Kuwait	506	Details not provided	490 - Male - Female	16 Murder and drug charges
38	Kyrgyzstan	1	Details not provided	Details not provided	Details not provided
39	Lao PDR	2	2 - Kerala	2 - Male	Monetary cheating
40	Libya	3	Details not provided	Details not provided	Fake currency case
41	Malaysia	341	Details not provided	321 -Male -Female	20 Visa violation, drug related, human trafficking
42	Malawi	1	Details not provided	1 - Male	attempting to externalise foreign currency
43	Maldives	13	Details not provided	13 - Male	Drug trafficking
44	Mauritius	7	Details not provided	7 -Male	Drug trafficking
45	Mexico	2	Details not provided	Details not provided	Murder and human trafficking
46	Mozambique	2	Details not provided	Details not provided	Kidnapping, theft
47	Myanmar	40	Details not provided	Details not provided	Myanmar Immigration Act offence
48	Nepal	859	Details not provided	Details not provided	Narcotic smuggling, theft, Murder
49	Netherlands	1	1 - Haryana	1 - Male	Murder
50	New Zealand	13	Details not provided	13 - Male/Female	Details not provided
51	Oman	60	Details not provided	Details not provided	Murder, theft, bribery, drug dealing and alcohol trading
52	Pakistan	395	331 - Gujarat 12 Daman & Diu 7 Uttar Pradesh 5 - Bihar 2 - Andhra Pradesh 3 - Maharashtra 2 - Punjab 7- J&K 2 -Rajasthan 4 - Madhya Pradesh 4- Delhi 3 - West Bengal 1 - Odisha 12 - Domicile not known	390 – Male 5 - Female	Pakistan Army Act, Official Secret Act, Foreigners Act, Entry Pakistan Act and Others.
53	Panama	3	1-Delhi 1-Gujarat 1-Maharashtra	3 -Male	Smuggling of illegal migrants, organised crime, imprisonment offence

54	Peru	1	Details not provided	Details not provided	Details not provided
55	Philippines	17	Details not provided	17 - Male	Kidnapping for ransom, anti trafficking, drug related offence, attempted murder, acquisition of explosive fire arms, robbery
56	Portugal	6	Details not provided	6 - Male	Details not provided
57	Qatar	196	Details not provided	192 - Male 4 -Female	Drug cases, cheque bounce, murder case, sex related crimes, theft cases, forgery and fraud, driving traffic violations
58	Russian Federation	11	Details not provided	11 - Male	Fraud, murder, sexual offence
59	Saudi Arabia	2229	Details not provided	1361 - Male 35 - Female 833 - Not known	Alcohol, Bribery, financial fraud, burglary
60	Senegal	1	Details not provided	Details not provided	Details not provided
61	Singapore	115	Details not provided	111 - Male - Female	4 Causing death, sexual offences, commercial crimes, customs offence, drug related offence, immigration offences
62	Slovak Republic	1	1 - Punjab	1 - Male	Human trafficking
63	South Africa	6	Details not provided	Details not provided	Details not provided
64	Spain	36	Details not provided	36 - Male	Details not provided
65	Sri Lanka	38	Details not provided	Details not provided	Drugs, visa fraud
66	Suriname	3	Details not provided	Details not provided	Human trafficking and money laundering
67	Tanzania	3	Details not provided	3 -Male	Possession of illegal items
68	Thailand	47	2-Andhra Pradesh 45-Others	44 -Male 3 -Female	Stealing
69	Trinidad & Tobago	1	1-Kerala	1 -Male	Travelling on forged documents
70	Uganda	1	1-Maharashtra	1 -Male	Embezzlement of corporate funds
71	United Arab Emirates	1628	Details not provided	Details not provided	Details not provided
72	United Kingdom	376	Details not provided	376 -Male/ Female	Details not provided
73	Ukraine	1	Details not provided	Details not provided	Details not provided
74	United States of America	343	Details not provided	Details not provided	Criminal records, fraud case,
75	Uzbekistan	1	Details not provided	1 - Male	Financial fraud
76	Vietnam	1	1-Haryana	1 - Male	Details not provided
	<b>Total</b>	<b>7983</b>			

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